NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CP(CAA) 77/NCLT/AHM/2017 With CA(CAA) No. 41/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.08.2017

Name of the Company:

Balaji Voyage Pvt Ltd.

Section of the Companies Act:

Sections 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. Dhannible Raval

Advocation

Pelitions

Maria

2 KALPANA

RAVAL

Advocale

Petotioner

ORDER

Learned Advocate Ms. Dharmistha Raval with Learned Advocate Ms. Kalpana Raval present for Petitioner.

At request of Learned Counsel for petitioner.

List the matter on 10.08.2017.

BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 2nd day of August, 2017.